

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 313
(IB)-1138(ND)2018
IA/1512/2019, IA/1684/2019

IN THE MATTER OF:

M/s R J Packwells Pvt. Ltd.

... Applicant/Petitioner

Versus

M/s. Nibula Print And Pack Pvt. Ltd.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 25.11.2020

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS:

**Mr. Sanjeev Panda, Advocate for Itenderpal Singh Director of Suspended Board
of Corporate Debtor**

ORDER

Renotify this case on 6th January, 2021.


(T. S. Singh)
Bench Officer